From,

The Registrar General, High Court of Judicature at Allahabad.

To,

The Director, Judicial Training & Research Institute, U.P., Vineet Khand, Gomti Nagar, Lucknow.

No. 584/Admin.(Services)/2024 Dated: Allahabad: November 21, 2024

Subject:Regarding the proposal of nomination of Judicial Officers for One Day Conference on the topic 'Issues and Challenges before District Judiciary' at JTRI, Lucknow on 24th November, 2024.

Sir,

With reference to Institute's letter no. JTRI/1781 dated 20.11.2024 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the District Judges in the State of Uttar Pradesh and 01 ADJ from each Judgeship/District (to be recommended by the concerned District Judge), all the Judicial Officers of District Court & Family Court, Lucknow Judgeship and all the Judicial Officers posted on Deputation at Lucknow for participation in One Day Conference on the topic 'Issues and Challenges before District Judiciary' at JTRI, Lucknow, scheduled to be held on 24th November, 2024 (Sunday).

I am, therefore, to request you to kindly take necessary actions accordingly.

With regards,

Yours sincerely,

sd/-(Surender Kumar) Registrar (J) (Services) "For Registrar General"

No. 584(i)/Admin.(Services)/2024 Dated: November 21, 2024

Copy forwarded for information and necessary action to :

- 1. The Principal Secretary (Law) & L.R. and the Principal Secretary (Legislative), Government of U.P., Lucknow with the request to kindly participate in the aforementioned One Day Conference at JTRI, Lucknow on 24th November, 2024 and also to inform all the Special Secretaries and Addl. L.Rs. posted with Government of U.P., Lucknow to participate in the same.
- All the District & Sessions Judges of Uttar Pradesh with the request to kindly participate in the aforementioned One Day Conference at JTRI, Lucknow on 24th November, 2024 (Sunday).

You are also requested to nominate/recommend **01 ADJ each from your respective Judgeship/District** for participation in the aforementioned One Day Conference at JTRI, Lucknow, scheduled to be held on **24**th **November, 2024**.

- 3. The District & Sessions Judge, Lucknow and the Principal Judge, Family Court, Lucknow with the request to kindly participate in the aforementioned One Day Conference at JTRI, Lucknow on 24th November, 2024 (Sunday) and also to inform all the Judicial Officers working under their administrative control to participate in the same.
- **4. All the Judicial Officers posted on Deputation at Lucknow** with the request to kindly participate in the aforementioned One Day Conference at JTRI, Lucknow on 24th November, 2024 (Information available on Hon'ble Court's Website).

sd/-(Satish Kumar Pushkar) Deputy Registrar (Services) "For Registrar General"